

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 314 OF 2019 & IA No. 1432 OF 2019**

**Dated: 30th October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

**In the matter of:**

**Technocrats and Managers Society of Advanced Learning  
and Gramothan .... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Anand K. Ganesan  
Swapna Seshadri  
Amal Nair  
Syed Jafar Alam For App1

Counsel for the Respondent(s) : For Res1

**ORDER**

**IA No. 1432 of 2019**

*(For exemption from filing certified copy of impugned order).*

For the reasons set out in the application, exemption application is rejected.

However, it is directed to file certified copy of the impugned order on or before 20.01.2020.

**APPEAL NO. 314 of 2019**

For appearance and reply of Respondents, if any, shall be filed by 20.01.2020 after serving copy on the other side.

List the matter on **20.01.2020.**

**S.D. Dubey**  
**Technical Member(electricity)**

**Justice Manjula Chellur**  
**Chairperson**

PR